

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA)No.929/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th OCTOBER, 2018, 10:30 A.M.

Name of the Company	G.D Emporium Pvt. Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Manju Bhutera
Advocate } applicant.
2. Mr. N. Gurumurthy
FCA. }

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ORDER

Ld. Counsel for the petitioners is present.

Heard. Admit. Reserved for orders.

[Handwritten signature 'Sd' on a yellow sticky note]

(Jinan K.R.)
Member (J)